

PARLIAMENT OF INDIA
DEPARTMENT RELATED PARLIAMENTARY STANDING
COMMITTEE ON TRANSPORT, TOURISM AND CULTURE

THE MOTOR VEHICLES (AMENDMENT) BILL, 2016

The Department related Parliamentary Standing Committee on Transport, Tourism and Culture is presently examining ‘The Motor Vehicles (Amendment) Bill, 2016’ and has decided to invite memoranda thereon within 15 days of publication of this advertisement. The Bill, *inter-alia*, provides for the following:-

(a) to facilitate grant of online learning license; (b) to replace the existing provisions of insurance with simplified provisions in order to provide expeditious help to accident victims and their families; (c) streamlining the issuance of driving licence; (d) to increase the time limit for renewal of driving license from one month to six months before and after the expiry date; (e) to increase the period for renewal of transport license from three years to five years; (f) to enable the licensing authority to grant license even to the differently abled persons; (g) to enable the States to promote public transport, rural transport and last mile connectivity by relaxing any of the provisions of the Motor Vehicles Act, 1988 pertaining to permits; (h) to increase the fines and penalties for violation of provisions of the Act; and (i) to make a provision for protection of good samaritans. Those desirous of submitting memoranda or giving oral evidence before the Committee may correspond with *Shri Swarabji B., Director, Rajya Sabha Secretariat, Room No. 007, Ground Floor, Parliament House Annexe, New Delhi-110001. Tel: 011-23034252, E-Mail: swarabji.b@sansad.nic.in, and rsc-tt@sansad.nic.in*. For more details and for downloading a copy of the Bill, please visit the website of the Rajya Sabha (<http://rajyasabha.nic.in>) under the link ‘Bills with the Committee’ for details.